

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 127 of 2007 &
I.A. No. 144 of 2007**

Dated: 10th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Rawmet Ferrous Industries Pvt. Ltd. Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Ashok Pangrahi &
Mr. Suvendu S. Dash

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Lakhi Singh, Ms. Sangita
Pradhan & Mr. Antaryami Upadhyay for R.2

ORDER

It is represented that the matter which is pending before the Hon'ble Supreme Court is likely to be disposed of this month and requests for posting of the matter in the last week of April, 2010.

Post the matter on **29.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**